

*Export of limestone during last three years*

(Qty. in tonnes, Value in ₹ '000)

Country Name	2013-14		2014-15 (P)		2015-16 (P)	
	Qty.	Value	Qty.	Value	Qty.	Value
All Countries	2779074	3432311	3812679	4671420	3236010	4694273
Bangladesh	2668993	2512744	3684066	3542496	3063174	2929791
U K	28388	271311	35929	351812	71891	751802
Bhutan	35453	131283	28510	177263	27482	215400
U S A	1631	76809	4036	65859	6015	185042
Ireland	4410	40264	6869	59323	8168	79831
Belgium	5973	64027	6024	64558	6302	67549
France	2895	36215	4329	41332	6317	64978
Nepal	9042	42911	16054	66801	16342	46285
Korea Republic	1038	10146	1837	21276	3233	41791
Japan	1786	19206	2489	32522	2094	34473
Other Countries	19465	227395	22536	248178	24992	277331

P: - Provisional.

Source: DGCIS, Kolkata

(c) The National Mineral Policy 2008 provides for uninterrupted supply of the mineral raw material from domestic sources to encourage the user industry. The Mines and Minerals Development and Regulation Act, 1957 (MMDR) has been amended through the MMDR Amendment Act, 2015 to provide for, *inter alia*, auction through competitive bidding as the procedure for grant of mineral concessions. Further, State Governments have been empowered to reserve a mineral block put to auction for any particular end use including for use in cement plant. So far, 21 auctions for grant of mineral concession have taken place in the various States, out of which in respect of limestone 7 mineral blocks have been auctioned for grant of mining lease and 2 have been auctioned for grant of Prospecting License-cum-Mining Lease.

**Encouragement of roof-top solar systems**

377. SHRIMATI SASIKALA PUSHPA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has formulated any plan and earmarked any funds to encourage individuals to install roof-top solar system in the their houses and utilize the power generated from it for exclusively house hold requirement;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. The Ministry is promoting “Grid Connected Rooftop and Small Solar Power Plants Programme” to encourage individual households to install rooftop system in their houses. CFA upto 30% of benchmark cost in General Category States and up to 70% of benchmark cost in Special Category States, North Eastern States, Lakshadweep, Andaman and Nicobar Islands is being provided for installation of grid connected solar rooftop PV Systems for individual households. ₹ 5000 crore has been earmarked for the programme upto year 2019-20.

(c) Question does not arise.

### **Setting up of solar energy plants**

378. SHRIMATI RAJANI PATIL: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of solar energy plants set up or being set up along with their installed capacity during the last three years and the current year in the country, State/UT-wise;

(b) the details of funds sanctioned/released and spent for the purpose during the above period, scheme-wise and State/UT-wise;

(c) whether Government proposes to grant certain incentives to the private sector who have shown interest in this project;

(d) if so, the details thereof; and

(e) the steps taken by Government to popularize the utilization of solar energy in the country?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) State/UT-wise details of solar power installed capacity during the last three years and the current year are given in Statement-I (See below).

(b) State-wise budgetary allocation is not made under the schemes/programmes. However, details of amount released by this Ministry for promotion of solar energy during last three years and current year are given below:—